

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 68/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company		Jeco Agrovet Pvt.Ltd.-Vs- Emmtech Farms Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratul Das, Adv. for Operational Creditors *Ratul Das 14/02/18.*

O R D E R

Ld. Counsel appearing for the operational creditor sought leave to serve notice of admission issued on 16/01/2018. Leave is granted. Directed to serve notice of admission on the corporate debtor and file affidavit of service within 7 days.

List it on 20/03/2018 for admission.

Sd
(Jinan K.R.)
Member (J)